

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 13

C.P.(IB)/624(MB)/2022

CORAM

SHRI. CHARANJEET SINGH GULATI
HON'BLE MEMBER (TECHNICAL)

SHRI. K .R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **IDBI Trusteeship Services Limited**

Vs

Reliance Infrastructure Limited

For OC : Adv Karan Sangani

For CD : Adv Tushar Kakalia

IBC under Sec. 9

ORDER

Both Counsel for OC and CD jointly submit that the mediation proceeding which is underway at the High Court stands adjourned to 06.12.2023. In view of the above, **list on 08.12.2023 for further consideration/hearing.**

Sd/-
CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//